

ITEM NO.17

Court 4 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Criminal) No(s). 270/2021

ASWATHY VINOD & ANR.

Petitioner(s)

VERSUS

THE STATE OF KERALA & ORS.  
(FOR ADMISSION )

Respondent(s)

Date : 09-07-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s)

Mr. S.K. Bhattacharya, Adv.  
Ms. Malini Poduval, AOR  
Ms. Babita Sant, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Issue notice, returnable on 20<sup>th</sup> July, 2021.

Dasti, in addition.

Liberty is granted to serve the copy of the petition on the  
Standing Counsel for the State of Kerala.

(DEEPAK SINGH)  
COURT MASTER (SH)

(VIDYA NEGI)  
COURT MASTER